**CENTRAL ELECTRICITY REGULATORY COMMISSION**
**NEW DELHI**

**Petition No. 1025/GT/2025**

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| Subject | : | Petition for truing up of 2019-24 tariff for Tilaiya Hydel Power Stations Units I and II (4 MW) |

**Petition No. 19/GT/2026**

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| Subject | : | Petition for determination of 2024-29 tariff for Tilaiya Hydel Power Stations Units I and II (4 MW) |
| Petitioner | **:** | DVC |
| Respondents | **:** | JBVNL and others. |
| Date of Hearing | **:** | **27.10.2026** |
| Coram | **:** | Shri Jishnu Barua, Chairperson<br>Shri Ramesh Babu V., Member<br>Shri Harish Dudani, Member<br>Shri Ravinder Singh Dhillon, Member |
| Parties Present | **:** | Ms. Swapna Seshadri, Advocate, DVC<br>Ms. Ritu Apurva, Advocate, DVC<br>Ms. Pragya Pushkar, Advocate, DVC |

**Record of Proceedings**

The matter was called out for a hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner submitted that the additional information sought vide the RoP of the hearings dated 6.5.2026 and 27.8.2026 had been furnished and that the rejoinder to the reply filed by the Objectors had also been filed. Accordingly, the Petitioner requested the Commission to reserve the Petitions for orders.

3. The Commission, after hearing the learned counsel for the Petitioner, reserved the Petitions for orders, while granting a final opportunity to the Respondents/ Objectors to file their respective replies, with advance copies to the Petitioner, on or before **20.11.2026**. The Petitioner may file its rejoinder, if any, by **4.12.2026**.

**By order of the Commission**

***Sd/-***
**(Vipan Sharma)**
**Deputy Chief (Legal)**